

(e) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited for the year 1989-90.

12.05 hrs.

ESTIMATES COMMITTEE

**Twelfth Report and Minutes**

(ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—2102/91]

[*English*]

SHRIJASWANT SINGH (Jodhpur): Sir, I beg to present the Twelfth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Industry-Sickness in Heavy Engineering Industry and Minutes of the sittings of the Committee relating thereto.

[*Translation*]

MR. SPEAKER: The Ministers, who are unable to be present in the House, should give in writing.

12.05 1/2 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

**Ninth Report and Minutes**

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th January, 1991, agreed without any amendment to the Public Liability Insurance Bill, 1991, which was passed by the Lok Sabha at its sitting held on the 7th January, 1991."

[*English*]

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil and Natural Gas Commission—Avoidable payments of Rs. 89.06 lakhs made to a foreign contract and Minutes of the sittings of the Committee relating thereto.

12.06 hrs.

RAILWAY CONVENTION COMMITTEE

**Second Report**

[*Translation*]

SHRI PURUSHOTTAM KAUSHIK (Durg): I beg to present the Second Report (Hindi and English versions) of the Railway

Convention Committee on Action Taken by Government on the recommendations contained in their Fourteenth Report (Eighth Lok Sabha) on "Rolling Stock Programme (Availability of coaches and wagons)".

12.08 hrs.

PETITION REGARDING ABOLITION OF CONTRACT SYSTEM OF LABOUR IN FOOD CORPORATION OF INDIA AND PAYMENT OF WAGES TO PALLEDARS IN BIHAR, ORISSA ETC. AT PAR WITH PALLEDARS IN PORTS AND PORT CITIES

12.06 1/2 hrs.

COMMITTEE ON PETITIONS

[*Translation*]

Minutes

SHRI SURYA NARAYAN SINGH (Balía): I beg to present a petition signed by the Chairman, Shri K.L. Mahendra and the General-Secretary Shri Amar Singh Bhatia and by others of the All India Palledar (Handleing) Works Federation, regarding abolition of contract system of labour in Food Corporation of India and payment of wages to Palledars in Bihar, Orissa etc. at par with Palledars in Ports and Port Cities.

[*English*]

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Sir, I beg to lay on the Table, Minutes (Hindi and English versions) of Second Sixth and Eighth Sitzings of the Committee on Petitions.

MR. SPEAKER: Shri Surya Narayan Singh.

12.09 hrs.

RE. REPORTED INTERVIEW GIVEN BY THE MINISTER OF COMMERCE AND MINISTER OF LAW AND JUSTICE, SHRI SUBRAMANIAM SWAMY TO THE FINANCIAL TIMES, LONDON ABOUT TAXATION

[*Translation*]

MR. SPEAKER: You are supposed to present it and not to read the whole.

MR. SPEAKER: Shastriji, please take your seat.

(*Interruptions*)

[*English*]

[*English*]

MR. SPEAKER: Prof. Madhu Dandavate.

MR. SPEAKER: Mr. Surya Narayan Singh, you are not to read the whole petition. You just present it, that is enough.

(*Interruptions*)

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, the Prime Min-